

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 3rd May, 2023

NOTICE

In consultation with Telecom Lawyers Association (TLA), it has been decided that the hearing of cases in TDSAT fixed from 23rd May to 2nd June, 2023 shall take place through virtual mode.


Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. Director, TDSAT
5. Deputy Registrar, TDSAT
6. PPS to Hon'ble Chairperson, TDSAT
7. PPS (Court)
8. PS to Hon'ble Member I and II, TDSAT
9. Judicial Section
10. Notice Board
11. TDSAT Website.